

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

C. A. No. 38 (ND)2017 in C.P. of 124(ND)2016

PRESENT: SMT. INA MALHOTRA
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.08.2017

NAME OF THE COMPANY: Prem Chopra V/s. Unitech Ltd.

SECTION OF THE COMPANIES ACT: 73(4)

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: None

Order

These are bunch of fresh petitions under Article 73(4) of the Companies Act, 2013.

Notice be issued to the Respondent returnable on 28th September, 2017. Dasti.

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(Ina Malhotra)
Member (J)